section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948, a copy (in English and Hindi) of the Ministry of Labour and Rehabilita ion (Department of Labour and Employment) Notifica ion S C No 3 dated the 3rd December, 1971, publishing the Dock Workers (Advisory Committee) Amendment Rules, 1971 [Placed in Library See No L1-1590 72]

## STATEMENT BY MINISTER RE THE SCALES OF RELIEF ASSISTANCE SANC-TIONED FOR PERSONS AFFECTED DURING THE INDO-PAK HOSTILITIES OF 1971

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BAI GOVIND VERMA) Medam I beg to lay on the Table a statement (in English and Hindi) regarding the scales of relief assistance sanctioned for persons affected during the Indo Pak hostilities of 1971 [Placed in Library See No LT-1721/72]

## REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI ROSHAN LAL (Himachal Pradesh) Madam, I beg to lay on the Table a copy each of the 4th and 5th report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Hindi and English) version

- (1) Fourth Report on action taken by Government on the recommendations contained in their Sixteenth Report (Fourth I ok Sabha) on the Department of Social Welfare, and eistwhile Ministry of Health, Family Planning, Works, Housing and Urban Development (Department of Works, Housing and Urban Development) Housing facilities for Scheduled Castes and Scheduled Tribes
- (11) Fifth Report on action taken by Government on the recommendations contained in their Fourteenth Report (Fourth I ok Sabha) on Admission facilities for Scheduled Castes and Scheduled Filbes in Educational Institutions, technical and non-technical

## REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE 1971-72

श्री दयाम लाल यादव (उत्तर प्रदेश) मान-नीय उपाध्यक्ष महोदया, मै आपकी आज्ञा से लोक

लेखा समिति (1971-72) के निम्नलिखित प्रतिवेदनो की एक-एक प्रति सभा-पटल पर रखता हं:

- (1) लेखा परीक्षा प्रतिवेदन (सिवल) 1969 आर 1966-67 तथा 1967-68 के वर्षों के लिए राष्ट्रीय सहकारी विकास निगम के लेखों पर लेखा परीक्षा प्रतिवेदनों (सहकारी विभाग) के सम्बन्ध में लोक लेखा समिति के 106वे प्रतिवेदन (1969-70) में निहित उक्त समिति की सिकारिशों पर सरकार द्वारा की गई कार्यवाही के बारे में 23 वॉ प्रतिवेदन।
- (2) विनियोग लेखे-सिविल, (1967) 68 और शिक्षा और युवा सेवा मंत्रालय से सबद्ध लेखा परीक्षा प्रतिवेदन (सिविल), 1969 और 1966-67 और 1967-68 के वर्षों के लिए विश्वविद्यालय अनुदान आयोग के लेखे पर लेखा परीक्षा प्रतिवेदनों के सबध में लोक लेखा समिति के 114वे प्रतिवेदन (1969-70) में निहित उक्त समिति की सिफारिशों पर सरकार द्वारा की गई कार्यवाही के बारे में 27 वा प्रतिवेदन।

SHRI BHUPESH GUPTA (West Bengal) Madam I have a suggestion to make Since you are in the Chair, it has to be decided by the Chairman of the House We are facing some difficulties now Reports of Public Accounts Committee are placed here. But in the Committee no note of dissent is allowed In the Public Undertakings Committee also no note of dissent is allowed Now the situation is becoming complicated Some Members on the Public Accounts Committee like some of us who are there, sometimes differ from some of the comments But they are not in a position to give a note of dissent. This is happening in the public Accounts Committee where preposterous decisions are being taken by majority I can speak for my Party members who are in a minority that they are not in a position to append any note of dissent. I would, therefore request you that this matter should be consi dered The Minister of Parliamentary Affair should also take note of it Otherwise it i difficult to function in such committees. The country will not know that we are opposed to some of the decisions and conclusions that are arrived at, unless you allow notes of dissent